

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No.18/RP/2018
alongwith I.A. No. 42/2018**

Subject : Petition seeking review of order dated 29.01.2018 in Petition No. 168/MP/2017 for grant of 200 MW Connectivity to IPCL through Debipur (IPCL) - Maithon (Power Grid) 220 kV D/C line along with associated link bays at both ends.

Petitioner : WBSETCL

Respondent : IPCL & others

Date of hearing : **3.7.2018**

Coram : Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Shri Meet Malhotra, Senior Advocate, WBSETCL
Shri Diggaj Pathak, Advocate, WBSETCL
Ms. Shweta Sharma, Advocate, WBSETCL
Shri Ravi S.S Chauhan, Advocate, WBSETCL
Ms. Palak Singh, Advocate, Wbsetcl
Shri Buddy Ranganadhan, Advocate, IPCL
Shri Hasan Murtaza, Advocate, IPCL
Ms. Suparna Srivastava, Advocate, PGCIL
Shri R.P.Padhu, PGCIL
Shri Rakesh Prasad, PGCIL
Shri Swapnil Verma, PGCIL

Record of Proceedings

Learned counsel for the Review Petitioner, WBSETCL submitted that the present Petition has been filed seeking review of order dated 29.1.2018 in Petition No. 168/MP/2017, wherein the Commission had directed the CTU, Power Grid Corporation of India (PGCIL) to grant ISTS connectivity to India Power Corporation Limited (IPCL). The Petitioner also submitted that an Interlocutory Application (IA) has been filed for condonation of 53 days in filing the Petition.

2. The learned counsel for the Respondent, IPCL prayed for grant of time to file its reply to the IA filed by the Petitioner.

3. Accordingly, the Commission adjourned the hearing and directed the Respondent, IPCL to file its reply, on affidavit, on or before 18.7.2018, with



advance copy to the Petitioner, who shall file its rejoinder, if any, by 25.7.2018. Parties were directed to complete pleadings in the matter within the due date mentioned and no extension of time shall be granted for any reason whatsoever.

5. Matter shall be listed for hearing in due course for which separate notice shall be issued.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**

